

[श्री जनैश्वर मिश्र]

स्कूल में एक जलसा हो रहा था, उस जलसे मे चले गए। उन को यहाँ मुद्दा बहा पर रखने का हक वही होना चाहिए। रेल मंत्री ललित नारायण मिश्र बनारस में दो दिन से पड़े हुए, ये जिन दिन दुबंटना हुई उस से पहले और दुबंटना के एक दिन बाद विन्ध्याचल जा कर देवी का दर्शन करते हैं। लोग मर जाते हैं उस की मरणाह नही करते। इसलिए सब में पहले जरूरी है कि रेल मंत्रालय इन्फोका दे। इन को इन मुद्दे को रखने की इजाजत नही होनी चाहिए। कोई भी कार्रवाई करने का अधिकार इन का नही होता चाहिए।

12.59 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED POWER CRISIS IN THE COUNTRY

SHRI S. M. BANERJEE (Kanpur):

Sir, I call the attention of the Minister of Energy to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported serious power crisis in the country, especially in U.P. hitting industries and agriculture."

THE MINISTER OF ENERGY (SHRI K. C. PANT): A serious shortage of power was experienced in various parts of the country in 1972-73. The condition of shortage continued in 1973-74, and the States which had to impose significant restrictions on the consumption of power were Uttar Pradesh, Tamil Nadu, Punjab Haryana, Karnataka, Andhra Pradesh, West Bengal and the DVC area. The main reason for this situation was the shortfall in additions to generating capacity during the Fourth Plan. Due to the failure of the monsoons, the situation was aggravated by reduced water availability in some of the hydro-electric

reservoirs. It was recognised that the conditions of shortage could be mitigated in the short-term by maximising generation from the thermal stations and expeditious completion of on-going generation projects.

I have already placed before the House in the last session the various decisions taken in the Conference of the State Ministers of Irrigation and Power, in regard to the steps to be taken to maximise generation and minimise the power shortage. We have been pursuing the implementation of these decisions, and monitoring the performance of the thermal generation projects, as well as the progress of new schemes being implemented in the States. Only last week, we had detailed discussions with the Chairmen of all the State Electricity Boards to review their performance and the progress of future generation programmes. The picture which emerges is as follows:

The loss of production and disruption in power supply was the greatest in the Eastern region till a few months ago. I am now happy to inform the House that there has been a very considerable improvement in the power situation in the West Bengal and Bihar areas, including the DVC. The DVC has, since the 1st of October, removed all restrictions on the consumption of power and the demands within the Valley are being fully met. The DVC is presently supplying about 100 MW to West Bengal though it is under no contractual obligation to do so. This includes some generation from the Santaldih Station of West Bengal which is now feeding into the DVC System. In addition, U.P. is being supplied upto 2 million units a day through the Bihar System and recently, because of reduction of availability of power in Orissa, 20 to 25 MW are being supplied to the Rourkela Steel Plant. In West Bengal, a rationing scheme was introduced in August this year and this scheme is working reasonably satisfactorily. Load shedding is now usually not necessary. In fact there is surplus

energy available during night hours in West Bengal and if the labour and the management cooperate to implement measures designed to flatten the demand curve, industrial production could further go up in the State.

In Bihar, the power generation during the last six months has been about 6 per cent higher than last year, and there is no shortage. In Orissa, due to the failure of the monsoons, the hydro-electric projects at Hirakud, Balmela and Machkund have water to generate only 35 per cent of their normal energy potential. Despite the generation from the Talcher Thermal Station being 30 per cent higher compared to last year, Orissa has had to introduce substantial power cuts from the last half of October, but agricultural loads have been exempted.

In the Southern Region, Kerala has surplus power while Tamil Nadu has not had any power cuts during the last few months. Tamil Nadu is, however, reviewing the situation for the coming months. Andhra Pradesh has a shortage of about 20 per cent though thermal generation is higher this year. The situation is, however, being managed by curbing non-productive consumption though a judicious mixture of quotas and graded tariffs. Karnataka has imposed power cuts upto a maximum of 35 per cent, on the basis of a system of graded priorities. Agricultural loads and small domestic consumers have been exempted from the cuts.

In the Western Region, Gujarat and Madhya Pradesh do not have any power cuts. In Maharashtra the monsoon this year was inadequate and hydel energy potential is 50 per cent less than last year. Consequently, Maharashtra has had to introduce power cuts ranging from 4 per cent to 25 per cent with relaxation to agricultural loads and essential and priority industries.

The Northern Region continues to be the worst hit in respect of power

shortages. The States primarily affected are U.P., Punjab and Haryana. Punjab and Haryana are almost entirely dependent upon power from the Bhakra project. This year, Bhakra has had a serious shortage of water inflow, and as a result the energy availability is only 60 per cent of the actual generation of last year which was an exceptionally good year. This has led to reduced supply of energy from the Bhakra System, to Delhi, Rajasthan, Haryana and Punjab. Delhi does not have any problem, specially because of improved generation at the thermal station of the DESU. The situation in Haryana and Punjab continues to be difficult. The industrial production in these two States has been adversely affected. However, special measures were taken to protect agricultural crops by giving priority to agricultural consumers, specially when there was failure of rains during the khariff season. Power from the Badarpur Station is being supplied to Punjab, Haryana and U.P. Further, load-shedding was resorted to in Delhi in order to help the agricultural requirements of these three States. The Bhatinda Project has been commissioned in Punjab, while the first unit at the Faridabad thermal station is expected to be synchronised in two or three days. Two units are functioning in the Badarpur thermal station and the third unit is expected to be commissioned next month. Rajasthan has some surplus power, but so far it had not been possible to evacuate it. Recently, experimental paralleling of the Rajasthan and Bhakra system was done so as to transmit power from Rajasthan to the deficit States. The results were satisfactory but, certain technical aspects have to be sorted out for continued parallel operation of the two systems. It is expected that these measures would make up the shortage in Bhakra generation.

The position in U.P. continues to be extremely difficult. This is due to the successive failure of the

[Shri K. C. Pant]

monsoon in the Rihand catchment, and delays in commissioning of new projects. The energy availability from Rihand this year would be lower even than last year. However, thermal generation from existing stations in the State has shown improvement. The generation from the thermal stations in April-October 1974 was higher by 340 million units as compared to the corresponding period last year. In fact, the generation during the last three months has been higher by 45 per cent over last year's level. This increased thermal generation has compensated for the reduction in availability from hydro stations this year. The import of power into U.P. from the DVC Bihar system, and from Badarpur, is also now much higher. As a consequence, the overall position in U.P. in the last quarter has been somewhat better, and no new power crisis has developed.

This year, the addition to generating capacity has so far been about 700 MW. With the improved performance of thermal stations, specially in the last 2-3 months, the power availability is better than what it was last year. It would thus not be correct to say that any power crisis has recently developed in the country. The Ministry is closely monitoring the implementation of the various measures necessary to reduce the power shortages. Vigorous effort will continue to be made, and we expect that the trend towards higher generation and improved power availability will continue in the coming months.

SHRI S M BANERJEE : I am really sorry that my hon friend, Shri K C Pant, for whom I have the greatest regard and who is also coming from U.P., has, in his statement, said:

"As a consequence, the overall position in U.P. in the last quarter has been somewhat better, and no new power crisis has developed."

I am sure, he reads newspapers, particularly the newspapers printed in U.P. In U.P. the condition is that all the rolling mills, re-rolling units, foundaries and small scale industries which are producing either mild steel or pig iron ore on the verge of closure. Nearly 1,50,000 workers are laid off. The situation has been further aggravated by the decision of the Employers' Association of Northern India not to pay lay-off compensation to the workers who are laid off due to power shortage. Upto September, those workers who were laid off, whether in Kanpur or Varanasi or other places, were paid lay-off compensation. Now the Employers' Association of Northern India has taken a stand that they will not pay lay-off compensation if the workers are laid-off because of power shortage, and notices to this effect have been pasted on the Notice Board of textile mills, jute mills, rolling mills and so on. The Labour Commissioner, U.P. has received similar information from all the units situated in Varanasi and other places. In the textile industry, 20,000 to 25,000 workers are laid off, and two textile units producing medium and coarse cloth in Kanpur are likely to be closed down because of power shortage. Recently what has happened? The rolling mills have been assured some power and those units will work from 9.00 P.M., that is, one shift. The textile workers are working in two shifts and in some places in one shift. The entire small scale industries in Varanasi, Naini and other places in UP are practically on the verge of closure. I am quoting from the newspaper which says: 'UP faces industrial unrest'. The All India Trade Union Congress, CITU and other organisations have taken a decision that, if lay-off compensation is not given to them by the employers, they will resort to a general strike. All those workers, whether in West Bengal or Faridabad or Haryana or UP or any other place, who were getting this lay-off compensation were able to manage, with

great difficulty, two meals a day; they were facing semi-starvation conditions. Now the decision of the Employers' Association not to pay them lay-off compensation would mean starvation for those persons. At present the mood of the workers is that they will not allow their children to die out of starvation because of the situation created by them, because of their total failure to have more power during these 27 years, that they will fight to the last. Ultimately it will develop into a law and order problem.

The hon. Minister has said that the situation has improved in West Bengal. In what respect? All these units are working only for five days instead of six days and one of the jute mills still remains closed in Bengal and the employer is taking advantage and they have intensified the work-load taking six days' work from the workers and paying them only five days' wages. This is the improvement the hon. Minister is talking of.

In Haryana, if you really go to Faridabad which is quite close to Delhi, practically all the units are facing a sort of closure. Staggering working hours have been introduced without any fruitful results. In other places, especially, places like Ludhiana, Jullundur and Khanna there is also the same thing happening. I would like to know from the hon. Minister what concrete steps have been taken during the last so many years. He has convened a meeting of the Power Minister from each State. He has convened a meeting of the Chairman of the various Electricity Boards. Will he at least assure that UP will not be deprived of necessary power? Is it because the power which was given during the recent elections in UP has now been withdrawn? It will be a

sad commentary on those assurances which were given to the industrial workers. I would like to know from the hon. Minister whether the situation is likely to improve in the near future or we have to remain at the mercy of the nature?

With regard to the Rihand dam, I still hold that the entire dam was constructed for the benefit of the Birlas and nothing else. It has been wrongly constructed. Everybody knows that there is little rain in that particular area. During the British times some people simply wanted to have a good place for shikar and picnic. So the dam was constructed and Mr. Birla was kind enough to have an aluminium factory in that particular area. And the electricity supplied to him is cheaper than the cost price.

I would like to know from the hon. Minister whether instructions will be issued to the Chief Minister of UP that he will assure those workers who have been laid off because of the power crisis, that every one of them will be given lay-off compensation and nobody will be deprived of that, whether some power will be diverted to mitigate the present situation in UP and whether in Bengal any worker who is suffering loss of wages as he is working for five days instead of six days, whether that money will also be paid as lay-off compensation. I do not wish to threaten. If the situation is not tackled properly, there will be starvation amongst the workers and their children are facing starvation. I want to know whether adequate action has been taken to safeguard the interests of workers against this onslaught.

SHRI K. C. PANT If the hon. Member had listened carefully to the statement I have made, I have given some facts and figures to substantiate the general statement I made.

Firstly, about the last quarter, the availability of power has been better

[Shri K. C. Pant]

If he likes, I can give him the exact figures. In August 1973 the thermal generation was 300 and in August 1974 it was 374 and import of power from outside was 37 in 1973 and 34 in 1974 and the overall availability was 548 in 1974 as against 515 in 1973. That is an improvement. In September also the thermal generation rose from 255 in 1973 to 422 in 1974 and that my friend will agree, is a sizeable increase.

He was speaking about imports from other States. Imports from other States went up from 36 to 71—that is a sizeable increase. The overall availability went up from 430 in 1973 to 640 in September 1974. The position in October is that as against thermal generation of 315 in 1973 this is 414 in 1974—it is almost hundred more. In 1961 the import is 58 and the overall availability is 53. The reason why it is marginally higher in spite of the much higher increase in thermal production is because of the lower hydel production. While we can certainly insist on the States taking certain measures to increase thermal production where there is shortage of rainfall we are helpless in the matter, the hydel power shortage is to be compensated to the extent we can by increasing generation from thermal stations and nuclear stations etc. The Rihand Dam has been conceived with a design potential of 875 m.u. a year. The average generation for 8 years of working since commissioning in 1966 has been about 780 m.u. a year. It is wrong to say that this Rihand scheme has not been conceived or worked properly. The difference is this, namely, 875 and 780. The Birlas are getting very little power from the generation units just now. They are getting power from their own captive units but not much from the grid as far as I am aware.

So far as rerolling mills are concerned I understand their difficulty.

They have met me also. When I was in Steel Ministry I have advised them to set up many things. At one stage I had even informally talked to the UP Government and they have got some extra power. But in the ultimate analysis it is for the State Government to allocate priority and supply to the various consumers.

I have here a long list of various consumers—hospitals, defence requirements, agricultural pumping etc. They will get higher priority. Then there are coalmining, iron and steel industries, cement, explosives, etc. All these have higher priority. So, it is difficult for me to say here what are priority industries in any particular State or to say that any one particular industry must be given priority.

The question presently is, to what extent we could give more power to UP from other States. That is what it comes to just now. Also, we have to see to what extent we can help the States in maximising their own production, and expediting the projects which are under construction. I have already indicated to the House what we are doing in the matter. We have already given a large amount of power from Delhi, Badarpur Station. This is entirely reserved for Punjab, Haryana and U.P. During last kharif season Delhi suffered because of this but I am happy to say, the people of Delhi willingly accepted this. Fans, air-conditioners and even lights were cut off ...

SHRI DINEN BHATTACHARYYA (Serampore): There were two-hours load shedding per day.

SHRI K. C. PANT: There was a regular roster. Some people accepted it. It worked well. Again we are sending power from Badarpur to Punjab, to Haryana, to U.P. because rabi sowing will be there and so you will agree with me that for rabi sowing

ing, priority has to be higher than even for the oil industry.

Broadly, this is the position. We are helping them. As I said in my statement, Bihar is helping them; D.V.C. is helping U.P. and Badarpur is also helping U.P. So far as generation is concerned it has gone up for thermal units. So far as new units which are coming up are concerned, we are trying our best to see that they come up although I am afraid that in a few cases there had been some difficulties.

SHRI S. M. BANERJEE: My submission is that the situation has been aggravated because the employers' associations are not Indians. They have refused to pay any lay-off compensation. They have paid up to September. The workers should not starve. I want an answer to this.

SHRI K. C. PANT: I have answered so far as it is relevant to my department.

SHRI S. M. BANERJEE: This has been aggravated because of the decision taken by the employers in Northern India that they will not pay the lay-off compensation to the workers. Will he take up the matter with the Chief Minister for paying the compensation? It has been paid upto the month of September.

MR. SPEAKER: You will kindly sit down.

SHRI K. C. PANT: He can take up that matter with the Labour Minister. This is not within my power.

SHRI S. M. BANERJEE: But the Labour Minister has not replied. The matter cannot be shuttle-cocked between the two departments.

MR. SPEAKER: I am not preventing you. You come to me direct. I shall ask the Labour Minister to reply. Otherwise you may raise it under 277.

SHRI S. M. BANERJEE: You were kind enough to give permission and accept the Call Attention Notice. That kindness will not help me. In the State of U.P. there are big conflicts and industrial unrest because the employers do not want to pay the lay-off compensation to the workers.

MR. SPEAKER: He cannot commit himself on behalf of the other Ministry.

SHRI S. M. BANERJEE: I do not want the commitment. Will he ask the Labour Minister to make a statement?

MR. SPEAKER: You address direct to Speaker and I can ask the Labour Minister to make a statement. Mr. Modak,

SHRI BIJOY MODAK (Hooghly): Mr. Speaker, Sir, there is a serious power shortage affecting the whole country. This affects the agricultural and industrial production. That is due to the defective planning followed since Independence. Hithertofore, the emphasis was not on the electricity generation. Recently since the Government has changed its mind, a separate ministry for energy has been created. It seems that still there is this imbalance in planning—generating power shortage. The picture as given in this statement is not up to the mark. As you will see from that statement, the production and distribution of power in the eastern region is not satisfactory. I can give you the picture about West Bengal. The picture here is that in West Bengal, the power supply is from the D.V.C. About 100 M.W. of power is being supplied. It is stated that there is no contractual obligation to do so. Actually the D.V.C. is not supplying 100 M.W. of power as given in the report. Secondly, from the grid system as it is existing, the D.V.C. is not in a position to supply the power. Will the Minister look into this also?

[Shri Bijoy Modak]

Secondly, regarding the rationing system, even after its introduction, there is a serious crisis of power there. Though the Minister says that there is surplus—he says in the statement, 'Load shedding is now usually not necessary'—I say that there is load shedding still there. In fact, because of the rationing, the mills are working only for five days. There is a dispute between labour and managements throughout the State. Due to this in my district India Jute Mill has been locked out. The management do not pay the actual wages for five days for which the workers worked.

Then there is total general lay off. I do not know the average. So I want to know from the hon. Minister the total number of workers laid off during the last six months and the production loss due to power shortage.

Then there is supply of bad quality coal to the Bandel thermal power station and due to this the generation of electricity has been hampered. Good quality coal must be guaranteed.

Lastly, after the introduction of rationing, what is the shortage of power and what is the quantity supplied and what are the plans and programmes for remedying this shortage? Also what is the period that will be required for actually solving this power shortage problem in West Bengal?

SHRI K C PANT: As I said in my main statement one of the bright features in the power situation is that there has been a significant improvement in the eastern sector in the last few months. My hon. friend will remember that only a few months ago there was a lot of difficulty in Calcutta on account of frequent unscheduled load shedding. This had created problems in industry and also in domestic power supply. But now this kind of unscheduled load shedding, I under-

stand at least from the West Bengal officers, is a thing of the past.

SHRI DINEN BHATTACHARYYA: Not wholly, it may be partially true.

SHRI K C PANT: I am told that it is so. There may be odd instances here and there. I can only tell you on the basis of the report I got from them that this situation is not there now.

What I do know as a fact is that some months ago DVC was able to supply Calcutta something like 40 MW of power per day and Calcutta was asking for 75. The old contractual obligation which is finished was for 75 MW. Nevertheless today DVC is in a position to supply 75 MW plus something more plus what it gets from Santaldih. There have been occasions when the supply has been quite high, subject to the limitations of the line to which Shri Modak referred which is correct, with which I agree. The answer to that lies in the completion of the Santaldih-Calcutta line. We have been advising the West Bengal Government to expedite it. We have also been helping them wherever our help has been needed to expedite that line because that will really sort out the problem of Calcutta and Santaldih will be a sure source of supply.

So this is the position. When I talked of surplus it was only at night time. In the day time everybody wants to take power. The load curve goes up at day time and comes down during night time. If there can be a staggering of industrial loads, there can be more of industrial production, because at night Bandel has had to shut down part of its power generation capacity—there were no takers. If this kind of staggering can be arranged, to that extent there will be more of industrial production and more work, and the problems to which he referred can be partially sorted out.

If my friend talks while I am giving the answer, then it is not fair of him to ask me to repeat my answer.

श्री मूल अन्व आधा (पाली) : अध्यक्ष महोदय, मैं इन के एक सेंटेंस पर बड़ा खुश हूँ। इन्होंने एक बड़ी अच्छी बात कही।

"Vigorous efforts will continue to be made, and we expect that the trend towards higher generation and improved power availability will continue in the coming months."

लेकिन 50 अग्र और 76 करोड़ रुपया 1973 तक इन्होंने खर्च किया है और इतना खर्च करने के बाद रिपोर्ट क्या है कि :

"The Committee are unhappy to note that the achievement during the successive Five Year Plans was not commensurate with the investments made as there had been consistent shortfalls in the planned targets ranging from 20 per cent in the First Plan to 37 per cent in the Fourth Plan. (1st Three Years)."

यह है इन का अचीवमेंट। यह है जो अग्रवों रुपये की धनगणि खर्च करने के बाद प्राप्त किया है। आज साठे बर्ष के अंदर जहाँ पर 12 भी किलोवाट बिजली पर कौंटा खर्च होनी है वहाँ हमारे देश के अंदर 93 भी नहीं होनी और अग्र अग्रवों रुपया खर्च करने के बाद आप यह स्टेटमेंट दें, यह बताने की कोशिश करें कि हम बड़े विगोरस एफर्ट्स कर रहे हैं, तो 27 साल का एफर्ट तो यह है कि कहीं भी किसी भी राज्य में लीजिए जो काश्तकार है उस को बिजली नहीं मिल रही। आप कहते हैं कि काश्तकार को पानी मिलेगा और अपना ट्यूबवेल बह चला रहा है, उस ने लेबर एम्प्लाय कर दिया, आप की बिजली फोन हो जाती है, काश्तकार का लेबर चला जाना है, उस को पैसा देना पड़ता है और आज तो सेठों के एसोसिएशन

ने एलान कर दिया कि हम ले आफ होने पर पैसा भी नहीं देंगे। तो आप को यह क्या पालिसी है? इन्वैलेंसेज कितने हैं, केरल में कितनी बिजली पैदा होती है और राजस्थान में कितनी पैदा होती है? मैं चाहता हूँ कि एक नेशनल पावर पालिसी बनाइए। यह कोई तरीका थोड़े ही है कि आप वहाँ तो कुछ कर रहे हैं, कहीं कुछ कर रहे हैं, कभी थर्मल पावर स्टेशन की बात करने है। थर्मल पावर स्टेशन जो कोटा का है कितने साल उस को हो गए। ये जो बोर्ड बनाते हैं, उन के चेयरमैन बनाते हैं, उन की क्या नीति है? कोई आप की नेशनल पालिसी नहीं है। हिन्दुस्तान में इतनी बिजली को कमी होते हुए और इतनी आवश्यकता होने हुए और जब कि कई सालों में आप की कमेटी ने इस बात को बार बार कहा है कि यह पालिसी आप बनाइए, आप क्यों नहीं बनाते हैं? कमेटी ने कहा है :

"Apart from the fact of co-ordination, it is also necessary to formulate at the Central level, a national power policy and prepare a long term plan for extending over a period of at least 15 to 20 years, a power generation scheme"

अपनी एस्टीमेट्स कमेटी तो कह कह कर थक गई। दो बार उस ने कहा है। आप की नेशनल पावर पालिसी में कोई डिस्ट्रीब्यूशन का सिस्टम नहीं। एक दफे आप एक पूंजीपति को पाच पैसे पर एलेक्ट्रिसिटी देते हैं और आप को लाखों रुपये का घाटा होता है। ट्रांसमिशन में लासेज आप के यहाँ हैं। व्यवस्था आप की ठीक नहीं है। ट्यूबवेल को चलाने के लिए जाय तो मेकेनिक कहता है कि आज तो बिजली ठीक नहीं है। कौन कम्पेन्सेशन देगा? हजारों मजदूर बेकार हो जाते हैं। ये छोटे मोटे सवाल नहीं हैं। आप यह बताएं कि आप की कोई पालिसी अभी तक बनी या नहीं? आप ने कह दिया कि फ्लां

[श्री मून चंद्र टागा]

स्टेट में बिजली सरलता है। मैं कहना है राजस्थान में बिजली लोप मागते हैं, मिलती नहीं है। कोटा का थर्मल पावर स्टेशन कीव में सान में शुरू हुआ और कब खत्म हो जाएगा? कायना आप का आना नहीं। कई जगह कोयले की शिकायत है तो कई जगह स्टील की शिकायत है। कोई नेशनल पॉलिसी नहीं है प्लानिंग नहीं है। कमी हूँ स्टेट में ले लिया, कमी उन स्टेट में ले लिया। कमी कड़ी ज्यादा कर दिया, कड़ी कम कर दिया। तो आप पॉलिसी बनाने के बारे में उन्नत बीजिंग और यह वाइंग्स कि डि-इन्फ्लेशन बिजली के अर्थ का आन्वित्तिय ह्रा जयगा? क्या आप की नई पॉलिसी होगी और राजस्थान में थर्मल पावर स्टेशन नया टेक्निकल पावर कब तक काम करना शुरू कर देंगे? इन्वेंपेन कब तक दर ह्राएँ? कड़ी बिजली ज्यादा है, कड़ी कम है। मैं पूछना चाहता हूँ—प्रकार बिजली फोन हो जायें क्या बिजली बोर्ड कायनकार का फायदा होगा। या देश को कम्पेन्सेशन देगा जो आप के कारण बेकार हो जाते हैं?

श्री कृष्ण चन्द्र पन्त: अध्यक्ष जी, मैंने प्लान में शार्ट-काल की बात अपने स्टेटमेंट में कही है। मैंने कहा है कि चौबीस पंच वर्षीय योजना में जितनी जनरेशन क्षमता होनी चाहिए थी, वह नहीं हुई, यही कारण के पाचवें प्लान के शुरुआत में ये बिचकते हमारे सामने आ रही हैं। हम कोशिश यह कर रहे हैं कि पाचवें प्लान की स्कीमों को सत्य से पूरा करें और उन के बिचे साधन की कोई कमी न होने पाये, क्योंकि इस समय मुख्य कमी साधनों की है।

जहां तक आपने बिजली के बटवारे का जिक्र किया है—आप हमारी अमरीका और दूसरे देशों से तुलना करते हैं, लेकिन यह भूल जाते हैं कि 1950 में कितनी बिजली हमारे देश में पैदा होती थी और आज बिजली पैदा ही रही है।

श्री मून चन्द्र टागा: लेकिन बिजली आप ने लोप किया उलभी नहीं हुई।

श्री कृष्ण चन्द्र पन्त: आरंभों को आप देख सकते हैं—1950 में कितनी पैदा होती थी और आज कितनी पैदा हो रही है—तब से अब तक कई गना बिजली का उत्पादन बढ़ा है। अगर आप हिन्दुस्तान की अमरीका से तुलना करेंगे तो आप को बहुत सी बानों को गहराई में देखना होगा, कहां से हम ले शुरू किया और उनमें वॉर्न में क्या किया—उन सब बानों पर भी गौर करना होगा।

जहां तक राजस्थान का प्रश्न है, आपने जिक्र किया—दोना की रोजीशन ठीक है—मैंने अपने स्टेटमेंट में भी कहा है कि वहां बिजली है। आपने कहा कि एक जगह बिजली ज्यादा हो तो दूसरे प्रान्त को जानी चाहिये—इसमें मैं समझ रहा हूँ। एक नेशनल ग्रिड की तरफ हम बढ़ेंगे। जैसे जैसे हमारे रीजनल ग्रिड मजबूत होते जायेंगे हम इस तरफ बढ़ेंगे जायेंगे। माननीय सदस्य को यह जानकर खुशी होगी कि आज भी हमारे पास रीजनल ग्रिड है। दक्षिण का ग्रिड एक जगह पश्चिम ग्रिड से जुड़ा हुआ है। उत्तर और पश्चिमी ग्रिड भी मध्य प्रदेश और राजस्थान से एक जगह जुड़े हुए हैं। पूर्वी ग्रिड दक्षिण से जुड़ा हुआ है—उड़ीसा और आन्ध्र प्रदेश से। उड़ीसा का बिहार से जुड़ा हुआ है, बिहार का मध्य से जुड़ा हुआ है, उत्तर और पूर्व का भी जुड़ा हुआ है। इस तरह धीरे धीरे हम नेशनल ग्रिड की तरफ बढ़ रहे हैं। लेकिन अभी मैं नेशनल ग्रिड इन लिये नहीं कहना चाहता हूँ कि जब तक मजबूत नेशनल ग्रिड न हो, तब तक उस को नेशनल ग्रिड कहना ठीक नहीं है। अभी तो हब रीजनल ग्रिड को ही मजबूत कर रहे हैं लेकिन धीरे धीरे उस तरफ बढ़ रहे हैं।

आप ने कहा कि एक नेशनल पावर पालिसी होनी चाहिये—इस से मैं सहमत हूँ और मिनिस्ट्री आफ एनर्जी का यह काम होगा कि वह एक नेशनल पावर पालिसी बनाये ।

कोटा का नवन रेटेशन पाचवी योजना में शामिल नहीं है, इस लिये इस के बारे में मैं यहाँ कुछ कह नहीं सकता ।

श्री हरी सिंह खुर्रां : माननीय अध्यक्ष जी, भागन में आज का किमान बिजली के अभाव से बहुत पीड़ित है, बिजली के बिना उद्योग-धन्धे भी ठप्प होते जा रहे हैं । रबी की बुझाई का मौसम चल रहा है लेकिन किसान को पूरी बिजली नहीं मिल रही है । ट्यूब-वैल्व—मरकारी हो या प्राइवेट—नहीं चल रहे हैं इस का कारण यह है कि हमारा बिजली देने आर उम तो स्टोर करने का जो ढग है वह ठीक में नहीं चल रहा है, उस में लापरवाही बरती जा रही है । हजारा किलोवाट बिजली आज चोरी चली जाती है, उन की ठीक ढग से नापतोल नहीं हो पाती है । काफी बिजली ट्रांसमिशन और मकैनिकल प्रोसेस में खत्म हो जाती है । इस लिये मैं चाहता हूँ कि इस वकत जब कि किसानों का काम जाग पर चल रहा है किसानों को बिजली की बेहद जरूरत है । तो उन्हें बिजली दिव जाने में प्रायारिटी बरती जाय । जहाँ बिजली की कमी है वहाँ दूसरे स्टोरे में जिन के पास बिजली फालतू है, लेकर प्रायारिटी बेसिज पर किसानों को दी जाय । यदि आप इस तरफ शीघ्र ध्यान नहीं देगे तो आगे चल कर विदेशों से और ज्यादा गेहूँ मगाना पड़ेगा । और साथ ही भारतवर्ष के किसानों को आर्थिक नुकसान होगा ।

आज हमारे यहाँ जो बिजली बनती है वह ज्यादातर पानी से बनती है, मेरी दृष्टि में यह सिस्टम हिन्दुस्तान के लिये बहुत

लाभदायक सिद्ध नहीं हुआ है । इस में देश को कुदरत पर निर्भर रहना पड़ता है, इसलिये मुनासिब होगा कि हम पानी की बिजली के साथ साथ थर्मल की तरफ अपनी योजनाओं को म्विच-प्रोवर करे । मेरे इलाके में नरौरा-कलकत्ती पर अणु बिजली केन्द्र बन रहा है किस का शिलान्यास प्रधान मंत्री जी ने किया है । लेकिन उस में भी इतनी धीमी गति से काम हो रहा है कि वह कभी पूरा नहीं होगा, वहाँ आज रुपये की बहुत कमी है । नरौरा प्राजेक्ट का पूरा करने के लिये पैसे का कोई इन्तजाम नहीं है जिस की वजह से वह काम ठप्प पड़ा हुआ है । मैं जानना चाहता हूँ कि इस प्राजेक्ट को पूरा करने के लिये सरकार कितना रुपया और कब-कब देने जा रही है । क्या सरकार बिजली के सकट को देखते हुए नरौरा अणु बिजली केन्द्र के निर्माण की ओर विशेष ध्यान देगी ?

आज उत्तर प्रदेश में बिजली योजनाओं को पूरा करने के लिये 40 करोड़ रुपये की जरूरत है । मैं माननीय मंत्री जी से जानना चाहता हूँ कि उत्तर प्रदेश की बिजली योजनाओं का पूरा करने के लिये सरकार कितना रुपया देने जा रही है और वह रुपया कब तक उन के पास पहुँच जायगा । नरौरा की योजना जा ठप्प होती जा रही है, उस के लिये फाइनेंस का इन्तजाम कराने के लिये आप कब तक आदेश देने वाले हैं और सरकार को जल्दी ही नरौरा के प्राजेक्ट को पूरा करने के लिये तुरन्त रुपया देना चाहिए । मेरा अनुमान है कि जितनी जल्दी यह बिजली केन्द्र बन जायेगा उतनी ही जल्दी पश्चिमी उत्तर प्रदेश का बिजली सकट समाप्त हो जायेगा ।

श्री कृष्णचन्द्र पन्त : जहाँ तक बिजली की चोरी और ट्रांसमिशन पास का प्रश्न है—राज्यों के स्टेट इन्वैस्ट्रिमेंटी बोर्ड्स के चेअरमैन और मंत्री लोग जब यहाँ आये थे, उन से इस के बारे में चर्चा हुई थी और उन से

[श्री कृष्ण चन्द्र पन्त]

अनुरोध किया गया था कि इस के बारे में जितनी निगरानी वे कर सकते हैं उन को बरतनी चाहिये। उन्होंने आश्वासन दिया कि वे इस के बारे में पर्याप्त निगरानी बरतेंगे। इस सम्बन्ध में उन को कुछ तकनीकी कदम उठाने हैं, जिन को शीघ्र उठाने का उन्होंने आश्वासन दिया है।

राज्य में किसानों को प्रायोरिटी बेसिज पर बिजली दी जानी चाहिये—इस बात से मैं सहमत हूँ। मैंने पहले आप से कहा है कि उत्तर प्रदेश, हरियाणा और पंजाब के किसानों को खास तौर से आज बिजली पहुँचाई जा रही है, जिस तरह से खरीफ की सिंचाई के वक्त पहुँचाई गई थी। यह बात सही है कि छात्रावास पैदा करने के काम को प्राथमिकता दी जानी चाहिये और इस के लिये अगर दूसरे राज्यों के पास बिजली है तो उन से लेकर दी जानी चाहिये।

हाइडल में हमारे यहाँ इस समय लगभग 40 प्रतिशत बिजली पैदा होती है। यह बिजली सस्ती पड़नी है और कुछ राज्यों में हाइडल आसानी से बन सकते हैं। इसलिये कोई सामान्य बात कहना कि हाइडल हो या थर्मल हो—यह ठीक नहीं होगा। दोनों को लेकर ही हमें चलना पड़ेगा, जैसे भी हो, बिजली मिलनी चाहिये।

जहाँ तक नरोरा का मवाल है—उस में काम चल रहा है। इस वक्त नरोरा में कोई कठिनाई है इस की सूचना मेरे पास नहीं है। आज ने मुझे बतलाया है कि वहाँ काम ठीक नहीं चल रहा है—इस की सूचना इस समय यहाँ नहीं है, मगर मलूम करना पड़ेगा। जहाँ तक मुझे मालूम है नरोरा की योजना को योजना आयोग ने स्वीकार कर लिया था, इसीलिये उसमें काम शुरू हो गया था, वह यदि धीरे चल रहा है तो वह दूसरी बात है।

अध्यक्ष महोदय पन्त साहब, कुछ पंजाब के बारे में भी बतला दीजिये—धीयम का क्या होगा।

श्री कृष्ण चन्द्र पन्त उस के अलावा आप इस वक्त मुझे क्या बतलाते हैं, फिर किसी वक्त बतला दूंगा। राज्य सरकार और केन्द्रीय सरकार के बीच में इस बारे में बातचीत चल रही है। जो रूपया उन को चाहिये किस तरह से उस का प्रबन्ध किया जाय, कितना केन्द्र दे, कितना श्री०एच०इ०एल० से हो। कुछ कदम भी उठाये गये हैं।

श्री सरजू पाण्डे (गाजीपुर) हमारा उत्तर प्रदेश में सब से बड़ी समस्या काश्तकार की है। 6 घंटे के लिये बिजली दी जानी है, लेकिन जब तक बिजली आती है, पानी चलना शुरू होता है, तब तक कट जाती है, खेती तक पानी पहुँच ही नहीं पाता। हजारा ट्रांसफार्मर जले हुए पड़े हैं, उन की रिपेयर नहीं हुई है। पिछली दफा जो खम्बे गिर गये वे वह आज तक नहीं लगे। एक तो बिजली की शोर्टेज, दूसरी तरफ प्रबन्ध में गड़बड़ी। काश्तकारों का बिजली नहीं मिल रही है और मुमीबत यह है कि जब खेतों में पानी पहुँचना है तो बिजली कट जाती है और बिजली रात को आती है। पूर्वी उत्तर प्रदेश का आदमी गरीब है, उन के पास कपड़ा नहीं है, आप सोच सकते हैं कि जाड़े में किस तरह से खेतों में पानी ले जा सकते हैं। तो 6 घंटे जो बिजली दे रहे हैं इस को आप बढ़ाये, और पानी बरसा नहीं, आज भी हमारे यहाँ लोग खेतों को नीच कर रबी की बुवाई कर रहे हैं, अकाल का सी हालत हो रही है। खरीफ की फसल हुई नहीं और रबी भी नहीं होगी अगर पानी की व्यवस्था नहीं होगी। तो आप बिजली देने के बटो की तावाब बढ़ाइये, और रात को न दे कर दिन में

विजली दे, इस के लिये आप उत्तर प्रदेश में क्या व्यवस्था कराने जा रहे हैं ?

विजली विभाग में अचानक इतना फैला हुआ है कि जो चीज बरबाद हो जाती है उस के लिये कोई परवाह नहीं करता। चिट्ठी पर चिट्ठी लिखत रहे लेकिन आज तक खम्भे और तार पड़े हुए हैं। हमारे यहाँ कोल्ड स्टोरेज को विजली नहीं मिल रही है जिस की वजह से काश्तकारों का आल सड़ रहा है। पिछली दफा 18 घंटे की भी उस को भी काट दिया जिस से लोगों का नुकसान हो रहा है। हमारे यहाँ रोलिंग मिल्स तो नहीं हैं, बल्कि छोटे मोटे कारखाने हैं जिन को विजली नहीं मिल रही है जिस के कारण लोग प्रदेश छोड़ कर दूसरी जगह अपने उद्योग ले जा रहे हैं। इस के लिये क्या व्यवस्था कर रहे हैं आप ?

हमारे साथी माननीय वनर्जी ने कहा कि मिल बन्द है, मिल वाले मजदूरों को पैसा नहीं दे रहे हैं जिस से बेकारी की समस्या के साथ साथ ला गेट आर्टर की समस्या बननी आ रही है। इस तरफ सरकार को गहराई से ध्यान देना चाहिये जिस से मजदूर बेकार न हो और कारखाने बराबर चलते रहें।

अन्तिम बात यह कहना चाहता हूँ कि लगभग 68 प्रतिशत विजली आप बड़े उद्योगपतियों को दे देने है, इस बारे में हमारा कहना है कि सरकार या तो उन को कर्ज दे या मजबूर करे कि आप के पास इतना पैसा है इसलिये आप खुद अपने जेनरेटर लगा सकते हैं, और जो विजली बनती है उस में से उन को न दी जाय। विजली के अभाव में हमारे यहाँ मऊ में

बुनकरों के पावर लूम बन्द पड़े हैं जिस के कारण लोग भूखी मर रहे हैं। इसलिए इस बारे में जल्दी में जल्दी मनी जी रुकम उठाये। सब में बड़ी समस्या काश्तकारों की है। आप रान का विजली देना बन्द कीजिये, क्षेत्रों की बुवाई के लिये विजली की व्यवस्था कीजिये करना रबी की फसल नहीं हागी।

श्री इसहाक सभली (अमरोहा) लगा-तार नहीं दी जाती है। एक घंटे दी, दो घंटे बन्द।

श्री कृष्ण चन्द्र पन्तः। मान्यवर, अगस्त के महीने में कृषि के लिये 7 घंटे विजली दी जाती थी, सितम्बर में बढ़ा कर 12 घंटे हो गई। अक्टूबर में 6 घंटे ही गई थी और माननीय सदस्यों को शाब्दिक मालूम नहीं है कि 9 नवम्बर से फिर से 12 घंटे बढ़ा दी गई। रबी की बुवाई के लिये 12 घंटे बढ़ा दी गई है।

जो आप ने बाकी बातें कही उन का एक ही अर्थ निकलता है कि विजली का उत्पादन बढ़ाना चाहिये क्योंकि हर एक चीज के लिये विजली चाहिये और हर एक चीज के लिये प्राथमिकता है। मैं समझता हूँ कि विजली के उत्पादन बढ़ाने में आप का समर्थन है और इसी प्रकार यदि आप का दबाव सरकार पर पड़ना रहा तो साधनों को मुहैया कराने में आसानी होगी जिस के लिये मैं आप का आभारी हूँ।

जो आप ने बड़े उद्योगपतियों के बारे में अपनी पावर बनाने का मुझको दिया है उस को मैंने नोट किया है।